

**Water Supply to Madras City**

594. **Shri Nambiar:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether a conference between him and Madras State Ministers took place in Madras on the 14th February, 1963;

(b) if so, nature of the decisions taken as a result of that conference;

(c) whether the subject of the supply of drinking water to Madras city was considered; and

(d) if so, what are the short-term and long-term measures contemplated?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) Yes.

(b) and (c). The question of meeting the requirements of drinking water of Madras was discussed.

(d) The details have yet to be worked out.

**Sharing of Krishna Waters by Madras and Andhra Pradesh**

595. { **Shri Nambiar:**  
**Shri Umanath:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Conference of State Ministers of Madras and Andhra Pradesh is to be held soon about the sharing of the waters of Krishna;

(b) if so, the details thereof; and

(c) whether this subject was discussed when he met the Madras State Ministers in Conference in Madras on 14th February, 1963?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) We are not aware of any such proposal.

(b) Does not arise.

(c) The discussions with the Madras Ministers on 14th February,

1963 related to meeting the drinking water requirements of Madras City from Krishna flows.

**Rural Housing Programme**

596. { **Shri P. Kunhan:**  
**Shri Dharmalingam:**  
**Shri Umanath:**

Will the Minister of **Works, Housing and Rehabilitation** be pleased to state:

(a) the progress made in implementing the rural housing programme during the first two years of the Third Plan;

(b) the total amount allotted for the programme during this period; and

(c) how much of it has been spent?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) to (c). A statement showing the progress under the Scheme, and also the amount of Central assistance allocated to and drawn by each State and Union Territory during 1961-62 and 1962-63 under the Village Housing Projects Scheme, is laid on the Table of the House. [Placed in Library, See No. LT-922/63].

**Utilisation of Irrigation Potential**

597. **Shri Malaichami:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the State-wise improvement in the utilisation of irrigation potential acre-wise after the enactment of legislations; and

(b) the States which are yet to take legislative measures?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). Necessary information is being collected and will be placed on the Table of the House.

**T.B. Clinics in Madras State**

598. **Shri Malaichami:** Will the Minister of **Health** be pleased to state:

(a) the number of T.B. Clinics to be established in Madras State during the Third Plan Period; and